

(b) whether Government propose to open at least one branch of a nationalised bank in every community development block to remove the regional imbalance in the availability of banking facilities?

**THE MINISTER OF FINANCE AND REVENUE AND BANKING (SHRI H. M. PATEL):** (a) Government have advised the public sector banks to step-up lendings in the neglected sectors of Agriculture, Small Scale Industry, Road Transport Operators, Retail Trade and Small Business, Professional and Self-employed persons and Education in such a manner that they account for one-third of their aggregate credit by the end of the Fifth Five Year Plan.

(b) Government have advised the public sector banks to reorient their branch expansion programmes so as to ensure that all Community Development Blocks are provided with at least one commercial bank branch by June 1978.

**Working of Public Sector Banks and other Financial Institutions during Emergency**

1729. SHRI S. G. MURUGAIYAN: Will the Minister of FINANCE AND REVENUE AND BANKING be pleased to state:

(a) whether Government are aware of the allegations being made against the working of public sector banks and other financial institutions during emergency;

(b) if so, the facts thereof; and

(c) the action proposed to be taken about these allegations and against the persons involved in such allegations?

**THE MINISTER OF FINANCE AND REVENUE AND BANKING (SHRI H. M. PATEL):** (a) to (c). Presumably, the Honourable Member has in 859 LS. 5.

mind certain allegations against the working of the public sector banks and financial institutions which appeared in the Economic and Political Weekly dated the 30th April, 1977 as a Leaderette captioned "Financial Institutions—Restoring Order". The facts of the case regarding this have been indicated in my reply to Unstarred Question No. 1734, which is being answered today.

Government have also received some complaints on certain facilities sanctioned to individual clients by some public sector banks as also complaints relating to the personnel policy of the banks and financial institutions. In accordance with the normal practice, such complaints have been referred to the Reserve Bank of India for look-into them or to the banks/financial institutions concerned for appropriate action.

**Interim Report of Indirect Taxation Enquiry Committee**

1730. SHRI PRASANNBHAI MEHTA:  
SHRI K. A. RAJAN:

Will the Minister of FINANCE AND REVENUE AND BANKING be pleased to state:

(a) how many of the recommendations made by the Indirect Taxes Inquiry Committee have been accepted and rejected; and

(b) how many of them have been implemented in the current budget?

**THE MINISTER OF FINANCE AND REVENUE AND BANKING (SHRI H. M. PATEL):** (a) and (b): Out of the recommendations made by the Indirect Taxation Enquiry Committee in its Interim Report, 7 have been accepted and implemented in the current Budget. The rest of the recommendations are under examination.